

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**C.P. (IB)/186(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES:    MR. RAJENDER KEDIA   V/s   NIRAV  
METALS PRIVATE LIMITED

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

1. Mr. Saurabh Mohan Raut, Ld. Counsel for the Petitioner present. Mr. Akhil Sarathy, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Petitioner submits that arguing counsel is pre-occupied before other court, accordingly, seeks short adjournment. Permitted.
3. List this matter on **18.07.2024** for further consideration.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**